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NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 23/08/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER :  
PETITION NUMBER :TCP/57/2016  
NAME OF THE PETITIONER(S) : T.O. Abraham  
NAME OF THE RESPONDENT(S) :Cavunal Rubber Estates (P) Limited and 5 others  
UNDER SECTION : 111, 397/398, 402, 403, 406 and Schedule XI

| S.No. | Name (in Capital) | Represented by | Signature |
|-------|-------------------|----------------|-----------|
|-------|-------------------|----------------|-----------|

1) ANANT MEDATHIA  
T.V.P. SAI VIHARI

Counsel of  
for Petitioners



2) KAUSHIK N SHARMA

Counsel for R3, R6



**ORDER**

Counsels for both of the parties are present. Counsel for Petitioner produced an order R  
that came to be passed by the Hon'ble High Court of Kerala on 25.09.2015 wherein  
an interim stay order has been issued. The same is placed on record. Matter is posted  
for arguments. Put up on **05.09.2017 at 10.30 A.M.**

  
(S. VIJAYARAGHAVAN)  
MEMBER (TECHNICAL)

  
(CH. MOHD SHARIEF TARIQ)  
MEMBER (JUDICIAL)